

LOK SABHA DEBATES

LOK SABHA

Tuesday, April 15, 1986/Chaitra
25, 1908 (Saka)

The Lok Sabha met at Eleven of
the Clock.

[MR. SPEAKER in the Chair]

[English]

SHRI INDRAJIT GUPTA : Mr. Speaker, Sir, with your special permission, I want to raise a very serious matter. The world is on the brink of a catastrophe. You kindly permit.....(Interruptions).

MR. SPEAKER : I shall like one minute of yours.....

(Interruptions)

PROF. K.K. TEWARY : Sir, Libya has been attacked....(Interruptions).

MR. SPEAKER : Please listen to me. I need one minute. I have to say something. I will allow you Guptaji.

REFERENCE BY SPEAKER

[English]

MR. SPEAKER : Having learnt with great sorrow about the tragedy in the Kumbh Mela at Haridwar in which a large number of people from different parts of our country have died and several others injured, this House expresses its deep sympathies to the members of the bereaved families.

The House may now stand in silence

for a short while in memory of those who died in the tragic incident.

(The Members then stood in silence
for a short while.)

SHRI INDRAJIT GUPTA : Mr. Speaker, Sir, a total land, sea and air attack has been launched by the Americans against Libya. The news has come of bombing Tripoli and Benghazi, both by the naval squadrons and by the air force. So, this way the world is on the verge of a catastrophe now if this situation escalates. We would want the Government to make a statement with whatever information is at their disposal. This House should condemn the Americans.....(Interruption).

PROF. K.K. TEWARY : The Government should come forward with a statement.

SHRI INDRAJIT GUPTA :Not only condemn but we should have a discussion here. Will you kindly request the Government to inform the House of the latest position...(Interruptions).

SHRI EDUARDO FALEIRO : We should condemn this aggression.

SHRI INDRAJIT GUPTA : The Bureau of the Non-Aligned Countries is meeting in Delhi. Just at this time, this unprovoked attack has taken place. It is a very serious situation.....(Interruption).

PROF. MADHU DANDAVATE : Just now, Sir, you were kind enough to offer homage to those who were killed in Kumbh tragedy. A manifold bigger tragedy has occurred and we are almost on the brink of a war. Just for the eccentricity of a few politicians, the whole world is likely to be thrown into the brink of war. Therefore, you must think over it and make a reference from the Chair also and allow a discussion on this,

SHRI INDRAJIT GUPTA : May I just request you that the House may be informed by the Government of the latest information that is at their disposal—what is the position, what is the situation and what we intend to do in this very serious matter.....
(*Interruption*).

SHRI DINESH GOSWAMI : The House should express in unequivocal terms its total condemnation of the American aggression.

MR. SPEAKER : I have heard all hon. Members and I share their grave concern. Naturally, the whole world has been craving for peace, especially the NAM and our Six-Nations. We have been just in Mexico for Inter-Parliamentary Union Conference, trying to devise ways and means to further the cause of peace. But in spite of that, something catastrophic has happened. I do share the feelings expressed by the hon. Members, but first I will like the Foreign Minister to make a statement at 12 O'clock sharp and then we shall see what information he can give and then the whole House will we decide the course of action.....
(*Interruptions*)

SHRI EDUARDO FALEIRO : And will condemn the aggression....

(*Interruptions*)

SHRI INDRAJIT GUPTA : I hope you will permit a discussion because the House is unanimous, I think, on this question. We have to speak up against what is happening.

MR. SPEAKER : I am in the hands of the House. I am at your disposal. Whatever way you like to decide, I will go along that.

PROF. MADHU DANDAVATE : We thought that you will come back with Peace, Sir.

MR. SPEAKER : I thought so. Whatever I said there, I think, I projected what I thought, about those people who are trying to do this job.

Shri A. Charles.

SHRI A. CHARLES : Q. No. 679.

SHRI SOMNATH RATH : Sir, Q. No. 686 is also identical to this Question. That may also be answered along with this.

MR. SPEAKER : Mr. Law Minister, are you ready with that ?

THE MINISTER OF LAW AND JUSTICE (SHRI A.K. SEN) : Yes, Sir. We are ready.

MR. SPEAKER : All right. We will take both the Questions together.

ORAL ANSWERS TO QUESTIONS

[*English*]

State Capitals without High Court or Bench

*679. **SHRI A. CHARLES :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the names of States which have neither a High Court nor a Bench of the High Court in their Capitals;

(b) whether a proposal for establishing new Benches of High Courts is pending before Union Government; and

(c) if so, the details thereof ?

THE MINISTER OF LAW AND JUSTICE (SHRI A.K. SEN) : (a) The States of Gujarat, Kerala, Madhya Pradesh and Orissa have neither the principal seat of the High Court nor a Bench of the High Court located in their State capitals. The States of Manipur, Meghalaya, Nagaland and Tripura have Circuit Benches of Gauhati High Court in their respective capitals.

(b) and (c). The following proposals were received from the concerned State Governments for establishment of Benches of the respective High Courts :—